

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

G.A./TA/MP, No. 33 /1993 (in O.A. No. 41 /93)

M. Vijay Rajan & Ors. Versus UOD & Ors.

Date of Order

Orders

This is an M.P. 33 /93
(in O.A. No. 41 /93) for filing the
joint application in the O.A. On
scrutiny it has been found in order.

25/1
SD (C) CA/15/1

25/1

15.1.93

Mr. T. P. Sharma Counsel for the
applicant

Register & Put up in Court for
admission on 25.1.93 alongwith O.A. - B.

REGISTRAR
G.A.T., JAIPUR

25.1.93

Mr. T. P. Sharma - Counsel for petitioner
M.P. is allowed and ^{petition} they are permitted
to file joint application.

Ministry
(B. B. Mahajan)
M. r (Adm.)

[Signature]
D.L. Mehta
Vice-Chairman

Copy sent to the app. cell
vide 989
date 22-93